

**PROGRAMME - TENTATIVE**

**Subject: "Regulatory Framework and Dispute Resolution in Telecom, Broadcasting and Cable Services Sectors"**

*Saturday 10<sup>th</sup> December, 2011,*

*"Hotel Cambay Grand", Ahmedabad, Gujarat*

09.30 am to 10.25 am	Registration of delegates
<b>INAUGURAL SESSION</b>	
10.30 am to 10.35 am	<b>Lighting of the Lamp</b>
10.35 am to 10.40 am	Felicitation of the dignitaries.
10.40 am to 10.45 am	Welcome Address by <b>Shri P.K. Rastogi</b> , Member, Telecom Disputes Settlement and Appellate Tribunal (TDSAT)
10.45 am to 10.55 am	Address by <b>Dr. J.S. Sarma</b> , Chairperson, Telecom Regulatory Authority of India (TRAI)
10.55 am to 11.10 am	Address by <b>Hon'ble Shri Justice Bhaskar Bhattacharya</b> , Acting Chief Justice, High Court of Gujarat ( <i>Chief Guest</i> )
11.10 am to 11.25 am	Inaugural address by <b>Hon'ble Shri Justice Anil R. Dave</b> , Judge, Supreme Court of India
11.25 am to 11.40 am	Concluding remarks by <b>Shri S.B. Sinha</b> , Chairperson, TDSAT.
11.40 am to 11.45 am	Vote of thanks by <b>Smt. Kajal Singh</b> , Registrar, TDSAT
11.45 am to 11.50 am	Presentation of Mementos to the Dignitaries.
11.50 am to 12.00 pm	<b>TEA BREAK</b>
<b>BUSINESS SESSION</b>	
<b>"REGULATORY FRAMEWORK AND DISPUTE RESOLUTION IN THE TELECOM, BROADCASTING AND CABLE SERVICES SECTOR"</b>	
12.00 pm to 12.05 pm	Opening remarks and Introduction of the panelists by the Moderator of the Session <b>Shri Manjul Bajpai</b> , President, Telecom Lawyers Association
12.05 pm to 12.15 pm 12.15 pm to 12.25 pm	<p>Presentation by</p> <ol style="list-style-type: none"> <li>1. <b>Shri Manjul Bajpai</b>, President, Telecom Lawyers Association</li> <li>2. <b>Shri N. Parameswaran</b>, Principal Advisor (B&amp;Cs), TRAI</li> </ol> <p><b>Panelists:</b></p> <ol style="list-style-type: none"> <li>(i) <b>Shri K.H. Kaji</b>, Chairman, Consumer Protection Council, Gujarat</li> <li>(ii) <b>Shri S. Bhargava</b>, CGM, BSNL Gujarat</li> <li>(iii) <b>Shri Madhav Joshi</b>, President, AUSPI</li> <li>(iv) <b>Shri Sudhir Gupta</b>, Principal Advisor (MS), TRAI</li> <li>(v) <b>Smt. Roop Sharma</b>, President, Cable Operators Federation of India</li> <li>(vi) <b>Shri Jayant K. Mehta</b>, Advocate</li> </ol>
12.25 pm to 01.50 pm	Discussion and interactive session, of the panelists with the audience to be moderated by <b>Shri Manjul Bajpai</b> , President, Telecom Lawyers Association
01.50 pm to 01.55 pm	Presentation of Mementos
01.55 pm to 02.00 pm	<b>Vote of Thanks</b> by <b>Shri D.P. De</b> , Advisor, TDSAT
02.00 pm to 03.00 pm	<b>LUNCH</b>